PUBLIC NOTICE

Flat Unit No. 10106, Floor 10, Tower-10, Happy Trails, Greater Noida (West) was booked in the name of Ms. Shruti Gupta, D/o Mr. R.C.Gupta and Mrs. Sneh Prabha Gupta, W/o Mr. R.C.Gupta. Mrs. Sneh Prabha Gupta expired on 4th August 2022. Regarding mentioned property, the name of Ms. Shruti Gupta who is also co-allottee of this property is being noted as Primary allottee in M/s Shridhara Infratech Pvt Ltd records in respect of captioned unit.

If anybody has any objection to this, he or she may approach M/s Shridhara Infratech Pvt. Ltd. within 21 days of publication of this notice at address; ATS Tower, Plot No:16, 2nd Floor, Sector-135, Noida-201305,Ph:91-120-7111500

TPNODL

TP NORTHERN ODISHA DISTRIBUTION LIMITED

(A Tata power and Odisha Govt. Joint Venture)

Regd. Off: Corp Office, Januganj, Remuna Golei, Balasore, Odisha-756019

CIN No.: U40106OR2021SGC035951; Website: www.tpnodl.com

NOTICE INVITING TENDER (NIT) March 25th, 2024

TP Northern Odisha Distribution Limited invites tender from eligible Bidders for the following:

Sl. No.	Tender Enquiry No.	Work Description
1	**TPNODL/OT/2023-24/2500000616**	RC for Housekeeping and facility management services at Jajapur, Baripada, Bhadrak, Keonjhor circle offices
2	**TPNODL/OT/2023-24/2500000614**	Rate Contract for Revenue Collection Activity at PAN TPNODL
3	**TPNODL/OT/2023-24/2500000621**	Rate Contract for AMC of Fire Preparedness at TPNODL

* MSMEs registered in the State of Odisha shall pay tender fee of Rs. 1,000/- including GST.

** EMD is exempted for MSMEs registered in the State of Odisha.

For more details like bid due date, EMD, tender fee, bid opening date etc. of the Tenders, please visit "Tender" section TPNODL website **https://tpnodl.com**. All tenders will be available on TPNODL website. Future communication / corrigendum to tender documents, if any, shall be available on website.

Chief- Contracts & MM

PUBLIC NOTICE

NOTICE are hereby given that the below mentioned Authorised Person are no longer affiliated as Authorised Person of Kotak Securities Limited.

Sub Broker/ Authorised Person Name	Trade Name	Exchange Registration Numbers of Sub Broker/ Authorised Person	Address of Sub Broker/ Authorised Person
Basant Kumar	Basant Kumar	NSE - AP0291562951	A 742 Buddha Marg, Near Mother Convent School, Mandawali Fazalpur East Delhi, Delhi-110092
Rubee Kumari Sah	Rubee Kumari Sah	NSE - AP0291563031 BSE - AP0106730115669 1	C 80 Parwana Apartment, Mayur Vihar, Ph 1 Extension East Delhi, Delhi-110091
Shailender Singh	Shailender Singh	NSE - AP0291562441	WZ 67 A First Floor, Gali No 2 Guru Nanak Nagar, Tilak Nagar West Delhi, Delhi-110018
Vikas Patra	Vikas Patra	NSE - AP0291563781 BSE - AP0106730115789 1	Samaspur H No F 4, Gali No 5 Pandav Nagar, Shamas Pur Po Patparganj East Delhi, Delhi-110091
Arjun Kumar Panda	Arjun Kumar Panda	NSE - AP0291472691	H No 227 First Floor, Jalam Mohalla, Tugalkabad Village, Delhi-110044

Please note that above mention Authorised Person (AP) are no longer associated with us. Any person henceforth dealing with above mention AP should do so, at their own risk. Kotak Securities Ltd. shall not be liable for any such dealing. In case of any queries for the transactions till date, Investors are requested to inform Kotak Securities Ltd. within 15 days from the date of this notification, failing which it shall be deemed that there exists no queries against the above mentioned SB/AP.

kotak Kotak Securities Limited. Registered Office: 27 BKC, C 27, G Block, Bandra Kurla Complex, Bandra (E), Mumbai 400051. CIN: U99999MH1994PLC134051, Telephone No.: +22 43360000, Fax No.: +22 67132430. Website: www.kotak.com / www.kotaksecurities.com. Correspondence Address: Infinity IT Park, Bldg. No 21, Opp. Film City Road, A K Vaidya Marg, Malad (East), Mumbai 400097. Telephone No: 42856825. SEBI Registration No: INZ000200137 (Member of NSE, BSE, MSE, MCX & NCDEX), AMFI ARN 0164, PMS INP000000258, and Research Analyst INH000000586. NSDL/CDSL: IN-IN-DP-629-2021. Compliance Officer Details: Mr. Hiren Thakkar Call: 022- 42858484, or Email: ks.compliance@kotak.com.

NORTHERN RAILWAY

Invitation of Tenders through E-Procurement system

Principal Chief Materials Manager, Northern Railway, New Delhi-110001, for and on behalf of the President of India, invites e-tenders through e-procurement system for supply of the following items:-

S. NO	Tender No.	Brief Description	Qty.	Closing Date
01	19232400	CLEVIS FOR MODIFIED TRANSITION SCREW COUPLING	267 NOS	15-04-24
02	07233466B	SEALED GLASS UNIT FOR LHB FIXED WINDOW	3700 NOS	15-04-24
03	77239071 RGC	RUNNING CONTRACT FOR ONE METER LONG FISH PLATES	54080 NOS	15-04-24
04	77239069 RGC	RUNNING CONTRACT FOR VARIOUS TYPES OF GFN LINERS.	12450930 NOS/PAIR/ SET	16-04-24
05	03240060	BIB COCK	6543 NOS	16-04-24
06	15245064	SPARK BASED OPTICAL EMISSION SPECTROMETER	01 NOS	18-04-24
07	07241079	RUBBER SPRING PLATE FOR OUTER END	3883 NOS	21-06-24

NOTE -1. Vendors may visit the IREPS website i.e. www.ireps.gov.in for details. 2. No Manual offer will be entertained.

Tender Notice NO. 104/2023-2024 Dated : 22.03.2024 918/2024

SERVING CUSTOMERS WITH A SMILE

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF BLUEAIR INDIA PRIVATE LIMITED

1	**NAME OF CORPORATE PERSON**	**BLUEAIR INDIA PRIVATE LIMITED**
2	**DATE OF INCORPORATION OF CORPORATE PERSON**	07 November 2014
3	**AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED**	REGISTRAR OF COMPANIES – DELHI
4	**CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON**	U51909DL2014FTC272975
5	**ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON**	**Registered Address:** S-327 Greater Kailash - II, South Delhi, New Delhi, Delhi, India,110048 **Address at which the books of accounts are to** be maintained: 902, Time Tower MG Road, Gurugram, Haryana, India,122002
6	**LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON**	20 March 2024
7	**NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR**	**NAME :** ANAGHA ANASINGARAJU **ADDRESS :** 1-2, AISHWARYA SANKUL, 17 G.A. KULKARNI PATH, OPP. JOSHI'S RAILWAY MUSEUM, KOTHRUD, PUNE – 411038 **Email id:** rp.anagha@kanjcs.com **TELEPHONE NO :** 020-25466265/ 25461561 **REGISTRATION NO :** IBBI/IPA-002/IP-N00247/2017-18/10732
8	**LAST DATE FOR SUBMISSION OF CLAIMS**	19 April 2024

Notice is hereby given that the Blueair India Private Limited has commenced voluntary liquidation on 20 March 2024.

The stakeholders of Blueair India Private Limited are hereby called upon to submit a proof of their claims, on or before 19 April 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 20 March 2024 **Anagha Anasingaraju**

Place: Pune **Liquidator**

Public Announcement

(Under Section 102 (1) & (2) of the Insolvency and Bankruptcy Code, 2016)

FOR THE ATTENTION OF CREDITORS OF MS. BABITA NAYAR [COMMENCEMENT OF INSOLVENCY PROCEEDINGS ARISING FROM DEFAULT OF PERSONAL GUARANTEE AGAINST THE BORROWINGS OF M/S WOOLWAYS (INDIA) LIMITED (CIN:L74899DL1994PLC063585)]

Relevant Particulars		
1.	Name of debtor/personal guarantor	**Ms. Babita Nayar**
2.	Address of the debtor/personal guarantor	MC No. 3988, Plot No. F-23, Kartar Singh Sarabha Nagar, Ludhiana-141001
3.	Details of order admitting the application	22.03.2024
4.	Particulars of the Resolution Professional with whom claims are to be registered	CA. Ashish Agarwal Registration No. IBBI/IPA-001/IP-P00688/2017-18/11165
5.	Address and e-mail of the Resolution Professional, as registered with the Board	Address: 400/1 Rani Jhansi Road, Civil Lines, Ludhiana-141001, Punjab. Email. ashishagarwalca@gmail.com Mobile No.: 9781700092,
6.	Address and e-mail to be used for correspondence with the Resolution Professional	Address: 400/1 Rani Jhansi Road, Civil Lines, Ludhiana-141001, Punjab. Email: ipashishagarwal@gmail.com
7.	Last date for submission of claim	15.04.2024
8.	Relevant Forms in which claim to be filed available at: [Form B-(Under regulation 7(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Personal Guarantors to Corporate Debtors) Regulations, 2019)]	Weblink:https://ibbi.gov.in/en/home/downloads **Physical Address:** 400/1 Rani Jhansi Road, Civil Lines, Ludhiana-141001, Punjab.

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi, had ordered the commencement of personal Insolvency Resolution Process against Ms. Babita Nayar which has arisen from her default as a Personal Guarantor to the borrowings of M/S Woolways (India) Limited (a company under liquidation under Insolvency and Bankruptcy Code, 2016) vide its order dated 22.03.2024.

The creditors of Mr Babita Nayar are hereby called upon to submit their claims with proof on or before to the Resolution Professional at the address mentioned against entry No.6.

The creditors shall submit their claims with proof by electronic means or by post.

Submission of false or misleading proofs of claim shall attract penalties.

Name: CA Ashish Agarwal
Resolution Professional

Date: 25.03.2024 **In the matter of Mr Babita Nayar (Personal Guarantor)**

Place: Ludhiana **IBBI Reg. No.-IBBI/IPA-001/IP-P00688/2017-18/11165**

Public Announcement

(Under Section 102 (1) & (2) of the Insolvency and Bankruptcy Code, 2016)

FOR THE ATTENTION OF CREDITORS OF MR. RAKESH NAYAR [COMMENCEMENT OF INSOLVENCY PROCEEDINGS ARISING FROM DEFAULT OF PERSONAL GUARANTEE AGAINST THE BORROWINGS OF M/S WOOLWAYS (INDIA) LIMITED (CIN:L74899DL1994PLC063585)]

Relevant Particulars		
1.	Name of debtor/personal guarantor	**Mr. Rakesh Nayar**
2.	Address of the debtor/personal guarantor	MC No. 3988, Plot No. F-23, Kartar Singh Sarabha Nagar, Ludhiana-141001
3.	Details of order admitting the application	22.03.2024
4.	Particulars of the Resolution Professional with whom claims are to be registered	CA. Ashish Agarwal Registration No. IBBI/IPA-001/IP-P00688/2017-18/11165
5.	Address and e-mail of the Resolution Professional, as registered with the Board	Address: 400/1 Rani Jhansi Road, Civil Lines, Ludhiana-141001, Punjab. Email. ashishagarwalca@gmail.com Mobile No.: 9781700092,
6.	Address and e-mail to be used for correspondence with the Resolution Professional	Address: 400/1 Rani Jhansi Road, Civil Lines, Ludhiana-141001, Punjab. Email: ipashishagarwal@gmail.com
7.	Last date for submission of claim	15.04.2024
8.	Relevant Forms in which claim to be filed available at: [Form B-(Under regulation 7(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Personal Guarantors to Corporate Debtors) Regulations, 2019)]	Weblink:https://ibbi.gov.in/en/home/downloads **Physical Address:** 400/1 Rani Jhansi Road, Civil Lines, Ludhiana-141001, Punjab.

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi, had ordered the commencement of Personal Insolvency Resolution Process against Mr. Rakesh Nayar which has arisen from his default as a Personal Guarantor to the borrowings of M/S Woolways(India) Limited (a company under liquidation under Insolvency and Bankruptcy Code, 2106) vide its order dated 22.03.2024.

The creditors of Mr. Rakesh Nayar are hereby called upon to submit their claims with proof on or before to the Resolution Professional at the address mentioned against entry No.6.

The creditors shall submit their claims with proof by electronic means or by post.

Submission of false or misleading proofs of claim shall attract penalties.

Name: CA Ashish Agarwal
Resolution Professional

Date: 25.03.2024 **In the matter of Mr. Rakesh Nayar (Personal Guarantor)**

Place: Ludhiana **IBBI Reg. No.-IBBI/IPA-001/IP-P00688/2017-18/11165**

Opinion,
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Business Standard
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INDIA SHELTER FINANCE CORPORATION LTD.

IndiaShelter Home Loans

Regd. Office: - Plot-15,6th Floor, Sec-44, Institutional Area, Gurugram, Haryana-122002 **Branch Office** : Plot No.- A- 94/95, First Floor, Shiv Gori Plaza, Akhaliya Vikas Yojna, Jodhpur, Rajasthan 342001 **Branch Office:** First Floor, Ahana Tower, Jai Complex ,road No. 2, Alwar-301001

POSSESSION NOTICE FOR IMMOVABLE PROPERTY

Whereas, The Undersigned Being The Authorised Officer Of The India Shelter Finance And Corporation Ltd, Under The Securitisation And Reconstruction Of Financial Assests And Enforcament (security) Interest Act,2002 And In Exercise Of Power Conferred Under Section 13(12) Read With Rule 3 Of The Security Interest (enforcement) Rules,2002,issued A Demand Notice On The Date Noted Against The Account As Mentioned Hereinaffer, Calling Upon The Borrower And Also The Owner Of The Property/surety To Repay The Amount Within 60 Days From The Date Of The Said Notice. Whereas The Owner Of The Property And The Other Having Failed To Repay The Amount, Notice Is Hereby Given To The Under Noted Borrowers And The Public In General That The Undersigned Has Taken Symbolic Possession Of The Property/ies Described Herein Below In Exercise Of The Powers Conferred On Him/her Under Section 13(4) Of The Said Act Read With Rules 8 & 9 Of The Said Rules On The Dates Mentioned Against Each Account. Now, The Borrower In Particular And The Public In General Is Hereby Cautioned Not To Deal With The Property/ies And Any Dealing With The Property/ies Will Be Subject To The Charge Of India Shelter Finance Corporation Ltd For An Amount Mentioned As Below And Interest Thereon, Costs, Etc.

Sl No.	Name Of The Borrower/guarantor (owner Of The Property) & Loan Account Number	Description Of The Charged /mortgaged Property (all The Part & Parcel Of The Property Consisting Of)	Date Of Demand Notice, Amount Due As On Date Of Demand Notice	Date Of Possession
1.	**Mr./ Mrs. Birmati , Mr./ Mrs. Naresh & Mr./ Mrs. Dheeraj Kumar Reside At:** Gwariya Basti Tapookra Tijara, Alwar 301707 Rajasthan **Loan Account No.** : - LA11CLLONS000005041500/ AP- 10087281	All Piece And Parcel Of Property Situated At Patta No.39, Book No.11, Village Tapukara, Tehsil Tijara, District Alwar,Rajasthan. Area Ad Measuring 188.75 Sq. Yards. BOUNDARY:- East- House Of Vijay, West- House Of Ishwar, North- Plot Of Naresh, South- Aam Raasta.	DEMAND NOTICE 19.05.2023 Rs. 1404402/- (Rupees Fourteen Lakh Four Thousand Four Hundred Two Only) As On 10.05.2023 Together With Interest From 11.05.2023 And Other Charges And Cost Till The Date Of The Payment.	20/03/2024 Symbolic Possession
2.	**Mr./ Mrs. Akhe Kanwar & Mr./ Mrs. Ladhu Singh Resides At:** Plot No 2 Jagdamba Kirana Store, Jagdamba Shramik Basti Ke Pass Basni 2Nd Phase, Jodhpur, 342001 Rajasthan **Also At,** H No 02, Khasra No 1034/740, , jagdamba colony (Gram Pal) Nai Darbi colony Basni Jodhpur 342001 Rajasthan **Loan Account No. LA34CLLONS000005027989**	All Piece And Parcel Of Property H No 02, Khasra No 1034/740, jagdamba colony,Nai Darbi colony Basni Jodhpur. Total land area 138.88 Sq yards BOUNDARY:- East- H.No-1,West-H.No-03, North-Rasta 50 Feet, South- Hno-22	DEMAND NOTICE 14.09.2023 Rs. 755616/- (Rupees Seven Lakh Fifty Five Thousand Six Hundred Sixteen Only) Due As On 14.09.2023,Together With Interest From 15.09.2023 And Other Charges And Cost Till The Date Of The Payment.	21/03/2024 Symbolic Possession

FOR ANY QUERY, PLEASE CONTACT Mr. Vinay Rana (+91 7988605030)

Place: Rajasthan, Date: 25/03/2024 **(Authorized Officer)**
For India Shelter Finance Corporation Ltd

NORTHERN RAILWAY

Azadi Ka Amrit Mahotsav

Office of the Principal Chief Materials Manager
Headquarters Office, Baroda House, New Delhi-110001
Mail ID : salenr365@gmail.com

No. 117-S/Sales/Auction Programme/2024-25 **Dated -22.03.2024**

e-AUCTION NOTICE NO. June/2024

E-Auction will be conducted for disposal of Ferrous Scrap, Non Ferrous Scrap, Other Misc Scrap, Condemned Loco, Coaches and Wagons, Scrap Rail and other scrap P Way material. Used lead Acid Batteries/Used oil/Refused oil will be sold only to recyclers registered with State Pollution Control Board. Auction programme is as under.

e-AUCTION DATES FOR 'June, 2024.

S. No	Depot conducting auction	Time	1st round	2nd round	3rd round	4th round	5th round
1	Alambagh/Lucknow 0522-2451257	10:00	3	10	18	24	29
2	Shakurbasti 011-27015387	10:00	5	12	19	26	29
3	Jagadhari 01732-252388	10:00	4	11	18	25	29
4	Sr.DMM/LKO 0522-2234756	10:00	4	11	18	25	28
5	Sr.DMM/FZR 01632-244154	10:00	6	13	20	27	28
6	Sr.DMM/UMB 0171-2611203	10:00	5	12	19	26	28
7	Sr.DMM/MB 0591-2413141	10:00	6	13	20	27	28
8	Sr.DMM/DLI 011-23365311	10:00	3	10	18	24	26

1. The details of item to be sold in auction will be available in catalogue at **www.ireps.gov.in. 2.** The intending purchasers may inspect the scrap material before the auction during working hours at nominated locations. **3.** To participate in e-auction, purchasers need to get themselves registered with ireps. The details on last sold rates in auctions are available at **www.railnet.gov.in. 4.** For further details regarding registration and other conditions of e-auction, please visit Railway website **'www.ireps.gov.in'.**

913/2024 **(Anil Kumar Rai) Dy. Chief Material Manager/S&P**

SERVING CUSTOMERS WITH A SMILE

PUBLIC NOTICE

NOTICE is hereby given that the below mentioned Authorised Person is no longer affiliated as Authorised Person of Kotak Securities Limited.

Authorised Person Name	Trade Name	Exchange Registration Numbers of Authorised Person	Address of Authorised Person
SANTOSH KUMAR SHUKLA	SANTOSH KUMAR SHUKLA	NSE - AP0291561551 BSE - AP0106730115282 7	KAMLA BHAR, SHRAWASTI SAHARANPUR 271835

Please note that above mention Authorised Person (AP) is no longer associated with us. Any person henceforth dealing with above mention AP should do so, at their own risk. Kotak Securities Ltd. shall not be liable for any such dealing. In case of any queries for the transactions till date, Investors are requested to inform Kotak Securities Ltd. within 15 days from the date of this notification, failing which it shall be deemed that there exists no queries against the above mentioned AP.

kotak Kotak Securities Limited. Registered Office: 27 BKC, C 27, G Block, Bandra Kurla Complex, Bandra (E), Mumbai 400051. CIN: U99999MH1994PLC134051, Telephone No.: +22 43360000, Fax No.: +22 67132430. Website: www.kotak.com / www.kotaksecurities.com. Correspondence Address: Infinity IT Park, Bldg. No 21, Opp. Film City Road, A K Vaidya Marg, Malad (East), Mumbai 400097. Telephone No: 42856825. SEBI Registration No: INZ000200137(Member of NSE, BSE, MSE, MCX & NCDEX) , AMFI ARN 0164, PMS INP000000258 and Research Analyst INH000000586. NSDL/CDSL : IN-DP-629-2021. Compliance Officer Details: Mr. Hiren Thakkar Call: 022- 42858484, or Email: ks.compliance@kotak.com.

EQUITAS SMALL FINANCE BANK LIMITED

equitas Equitas Small Finance Bank

Regd. Office: 4th Flr, Phase II, Spencer Plaza, 769, Mount Road, Anna Salai, Chennai-2
Tel: 044-4299 5000 Fax: 044-4299 5050
Website: www.equitasbank.com

GOLD AUCTION NOTICE

Notice is hereby given for the information of all concerned that Gold Jewellery pledged with us and not redeemed by borrowers with below mentioned loan account numbers of below mentioned branches, inspite of repeated notices, will be auctioned in the venue and at the time given below:

Date: 27.03.2024 | Time: 10.00am Onwards
Place of Auction: EQUITAS SMALL FINANCE BANK LIMITED

LOCATION	BRANCH NAME	LOAN NUMBERS
JODHPUR	BIKANER	BKNERPJ2306060001

NOTE: 1. Customers who are interested in redeeming the ornaments by paying all the Outstanding dues may do so before the auction, at the concerned branches. 2. Interested Bidders shall produce their identity Card / Pan Card No. / GST No. (In case registered firm/company). 3. The Intending bidder shall deposit a sum of Rs.1,00,000/- as EMD before participating in the Auction.

Place: Jodhpur for **Equitas Small Finance Bank Limited.**
Date: March 23, 2024 Authorised Signatory

Aadhar Housing Finance Ltd.

Aadhar Housing Finance Ltd

Corporate Office: Unit No.802, Natraj Rustomjee, Western Express Highway and M.V.Road, Andheri (East), Mumbai-400069

Agra Branch : Office No.504,on 5th Floor, Business Square, Block-E-15/8, Sanjay Place ,Agra UP-282002

Authorised Officer : Anuj Saxena, Contact No.: 8149195908

PROPERTY FOR SALE UNDER PROVISIONS OF SARFAESI ACT, 2002 THROUGH PRIVATE TREATY

Whereas the Authorised Officer, Aadhar Housing Finance Limited (AHFL) has taken the Possession u/s 13(4) of the Securitisation & Reconstruction of Financial Assets and Enforcement of Security interest Act, 2002 (The SARFAESI Act, 2002) of the property ("the Secured Asset") given below The Authorised Officer has received offer of Sale from some interested party against the above mentioned Secured Asset under the SARFAESI Act for recovery of the Secured Debt. Now, the Authorised Officer is hereby giving the Notice to Sale of the above said property through Private Treaty in terms of rule 8 and 9 of the Security Interest (Enforcement) Rules 2002. The Details of the Account are as follows:

Sr. No.	Loan Code No.	Name of the Borrower/ Co-Borrowers	Demand Notice Date & Amount	Reserve Price (RP)	Total Outstanding Loan Amount as on 29.02.2024	Description of the Secured Asset
1	**(Loan Code No. 01400000988/ Agra Branch)**	**Sultan Khan** (Borrower), **Rinku Khan** (Co-Borrower) **Rajsree Devi** (Guarantor)	**08-06-2021 &** ₹ **10,65,248/-**	₹ **7,00,000/-**	₹ **15,61,319/-**	All that part & parcel of property bearing, Property NN No. 5D/D-1/K-59A, Radha Vihar Doretha No.1, Agra, Uttar Pradesh-282001. **Boundaries:** East: Rasta 15 ft. wide, West: House of Subhan, North : House of Ramjani , South: Rasta 15 ft. wide

The Authorised officer will hold auction for sale of the Secured Asset on 'As is where is Basis', 'As is what is basis' and 'Whatever is there is basis'. AHFL is not responsible for any liabilities whatsoever pending upon the said property. The Authorised Officer reserves the right to accept or reject the offer without assigning any reason whatsoever and sale will be subject to confirmation by Secured Creditor. On the acceptance of offer of proposed buyer; he/she is required to deposit 25% of accepted price inclusive adjustment of Earnest Money Balance immediately and the balance amount shall be paid by the purchaser within 15 (fifteen) days from date of acceptance of Offer by the Secured Creditor. The proposed buyer is to note that in case of failure of payment of balance amount by him/her within the time specified, the amount already deposited shall stand forfeited and property will be resold accordingly.

This is **15 DAYS SALE NOTICE UNDER SARFAESI ACT, 2002** is hereby given to the public in general and in particular to the Borrower (s), Co-Borrower (s) and Guarantor (s) that the above described immovable property mortgaged/charged to the Secured Creditor, the **Physical Possession** of which has been taken by the Authorised Officer of Aadhar Housing Finance Limited (AHFL) Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" and to the amount due to Aadhar Housing Finance Ltd., in full before the date of sale, auction is liable to be stopped.

If the Borrower(s), co-borrower(s) has any buyer who is ready to purchase the mortgage property/secured asset at price above the given reserve price then Borrower(s), Co-borrower(s) must intimate to AHFL on or before 09-04-2024 AHFL shall give preference to him. If Borrower(s), co-borrower(s) fails to intimate on or before 09-04-2024 the AHFL will proceed sale of property at above given reserve price.

The Date of Auction is fixed for 09-04-2024

Place : Uttar Pradesh **Sd/- (Authorised Officer)**

Date : 25.03.2024 **For Aadhar Housing Finance Limited**